

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**(through web-based video conferencing platform)**

**ITEM No.29**  
**C.P. No.36/BB/2021**

**IN THE MATTER OF:**

Joji Jacob ... Petitioner  
v.  
M/s. Ayegrow Business Solutions Pvt. Ltd. ... Respondent

**Order under Section 213 of Companies Act, 2013**

**Order delivered on: 16.11.2022**

**CORAM:**

**SH. KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : --  
For the Respondent : --

**ORDER**

Due to paucity of time, the case is adjourned to **20.01.2023.**

-sd-

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

Puja

-sd-

**(KISHORE VEMULAPALLI)**  
**MEMBER (JUDICIAL)**